

**महानेखाकार, इलाहाबाद के कार्यालय के बरिष्ठ अधिकारियों के विरुद्ध आरोप**

\* 960. श्री जनेश्वर मिश्र : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महानेखाकार, इलाहाबाद के कार्यालय के जित बरिष्ठ अधिकारियों के विरुद्ध भ्रष्टाचार के आरोपों की जांच की जानी थी, उन में श्री जेरथ, महानेखाकार, इलाहाबाद का नाम भी शामिल था,

(ख) यदि हां, तो जांच रिपोर्ट की मुख्य बातें क्या हैं; और

(ग) इस बारे में सरकार ने क्या कार्यवाही की है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रणब कुमार मुखर्जी) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

**Foreign made Watches found in Diplomatic Bags intercepted by Customs Authorities in Calcutta**

\* 964. SHRI SAT PAL KAPUR: Will the Minister of FINANCE be pleased to state:

(a) whether Customs Authorities in Calcutta intercepted diplomatic bags arriving from destinations in West Germany and Italy;

(b) whether the bags were marked "medicines" but contained over 300 foreign made watches; and

(c) whether Government are aware that economic offences by the "diplomatically immunised persons" are on the increase and if so, the steps being taken to prevent this?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). No, Sir. The Customs authorities in Calcutta have not intercepted any diplomatic bag in the recent past from the countries referred to. However, some packages containing contraband consigned to

diplomatic officials have been intercepted occasionally.

(c) The Government have no specific information to justify this assumption.

**Report of the Study Team on Production in Textile Industry**

\* 965. SHRI BHOGENDRA JHA: Will the Minister of COMMERCE be pleased to refer to the reply given on 11th April, 1975 to the Unstarred Question No. 5973 regarding findings of Study Team on production in textile industry and state:

(a) whether Report of the Study Team has since been received, if so, the main features thereof and Government's reaction thereon and if not, causes of delay and time-limit for submission of report;

(b) the absolute and proportionate reduction since July, 1974 of cotton cloth production in the Mills run by the N.T.C. and those in private sector respectively and the causes thereof; and

(c) whether it is proposed to nationalise or at least take-over the management of the textile mills which have reduced production since July, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) The Study Group has decided to revise and update its Report earlier prepared, to reflect the position at the end of April, 1975. The work of the Study Group is nearing its conclusion and the Report is expected shortly.

(b) There has been no reduction since July, 1974 of cotton cloth production either in the N.T.C. mills or in the private mills.

(c) Does not arise.